

Name of the Corporate Debtor: Frontage Media Private Limited
Date of commencement of CIRP: 15.03.2023 (Order Published on 17.03.2023)
List of creditors for claims received as on 21.06.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Punjab National Bank (Including Erstwhile Oriental Bank of Commerce)	29.03.2023	6,22,69,067.64	6,22,69,067.64	Secured	6,22,69,067.64	6,22,69,067.64	No	87.34%	0	0	0	-	Note 1
Total			6,22,69,067.64	6,22,69,067.64		6,22,69,067.64	6,22,69,067.64		87.34%	-	-	-	-	

Notes: Security Interest as mentioned in the claim form:

Immovable Properties:

1. Flat number 703 on the 7th floor, A- wing, in the building Type -1 known as 'The Morning' situated at Village Dhamote Tal. Karjat Dist.-Raigad.
2. Shop no 6 on the ground floor, wing -C admeasuring in the project known as 'SWAGAT VILLAGE' constructed on the survey no 63/4, 64/2, 64/3, 64/4, 65/2B situated at village Dhamote Tal-Karjat Dist. Raigad.
3. Shop no 5 on the ground floor, wing -C admeasuring in the project known as 'SWAGAT VILLAGE' constructed on the survey no 63/4, 64/2, 64/3, 64/4, 65/2B situated at village Dhamote Tal-Karjat Dist. Raigad.
4. Shop no 4 on the ground floor, wing -C admeasuring in the project known as "SWAGAT VILLAGE' constructed on the survey no 63/4, 64/2, 64/3, 64/4, 65/2B situated at village Dhamote Tal-Karjat Dist. Raigad.
5. Shop no 15 on the ground floor, wing -C admeasuring in the project known as 'SWAGAT VILLAGE' situated at village Dhamote Tal -Karjat Dist. Raigad.
6. Flat no 304, on the 3rdfloor, wing -G. in the building known as 'TULSI AAHAN', TAL Arnarnath Dist Thane.
7. Shop no 9 on the ground floor, in the building known as 'MAPLE GREENS" situated at village-UKRUL, Karjat Raigad.
8. House no R1/15A, shree swami samrath CHS, sus Road Village Pashan Taluka- Haveli Dist Pune. Owned by Mr Nimraj P Vispute
9. Office no 13 on the 1st Floor admeasuring 518 sq ft built up area and terrace 408 sq ft. area in building known as "SHANTI CENTRE" and society known as "SHANTI CENTRE PREMISES CO OPERATIVE SOCIETY LTD' constructed on plot no 8 in sector 17 situated Vashi, Navi Mumbai. owned by Mrs Pradnya Prasad Ambekar & Mrs Parkar Vrushali Vilas

Hypothecation of entire Book Debts, present and future arising out of genuine credit sale transactions and all other current assets, present & future.

Guarantor Details:

1. Vilas Ramesh Parkar
2. Pradeep Ramkripal Mishra
3. Pradnya Prasad Amberkar
4. Parkar Vrushali Vilas
5. Nimraj Vispute